

Loan offered by (International Development Association for expansion of telecommunication net work

5264. SHRI C. PALANIAPPAN: Will the Minister of FINANCE be pleased to state:

(a) what is the amount of loan offered by I.D.A. (International Development Association) for the expansion of telecommunication net work; and

(b) what is the amount to be spent on Tamil Nadu Circle?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b) The International Development Association has not offered any new line of Credit for the expansion of telecommunication network. There is already ongoing Credit line of \$ 314 million under the Eighth Telecommunications Project (1112-IN) *Inter alia* for expansion of present telecommunication network all-over India. No Circle-wise allocation has been made.

Vayudoot Service in Maharashtra

5265. SHRI V. N. GADGIL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government of Maharashtra has proposed that the Third level Air Service should be set up on the Bombay - Ratnagir - Kolhapur - Bombay, Nagpur - Akola - Chandrapur - Nagpur, Bombay, Nasik-Jalgaon-Aurangabad-Bombay routes;

(b) whether Government have decided that Vayudoot Service should cover these routes; and

(c) if so, when does the Vayudoot propose to start these flights?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Claims Pending in G.I.C.

5266. SHRI GHULAM RASOOL KOCHAK: Will the Minister of FINANCE be pleased to state:

(a) what is the total number of cases pending for third party claims in respect of motor bus, scooter accidents in various offices of the G.I.C. for the last three years;

(b) what is the total number of cases pending in respect of own damaged claims of the motor claims for the last three years;

(c) how many cases have been out of their referred to private agencies/independent surveyors;

(d) how many of them were referred to the salaried Claims Inspectors; and

(e) why the cases are referred to private agencies when sufficient claims Inspectors are available; and

(f) whether the time taken by private/independent surveyors is more than the appointed Claims Inspectors and also costlier than the salaried Inspectors?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (f) Prior to nationalisation, some of the insurance companies had recruited diploma holders as Inspectors to look after automobile claims. Inspectors to which had made such recruitment were amalgamated with two of the subsidiaries of the G.I.C., namely, the New India Assurance Company Limited and the United India Insurance Company Limited. After the "General Insurance (Rationalisation and Revision of Pay Scales and other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Scheme, 1974" was notified, no subsidiary of the G.I.C. has appointed any diploma-holder for survey and assessment of motor claims. In terms of the Insurance Act, it is obligatory for the companies to get the survey done by duly licensed professional surveyors where the claim exceeds Rs. 20,000/-, who take about one to four weeks to submit their reports.